

**VISIT OF NAGA LEADERS TO EAST
PAKISTAN**

*450. **SHRI MAYAVAN**: Will the Minister of **EXTERNAL AFFAIRS** be pleased to state :

(a) whether it is a fact that the leader of the Underground Nagas who had recently met the Prime Minister visited East Pakistan;

(b) if so, whether some more Underground Nagas who were also present at the time of talks with the Prime Minister had also gone to East Pakistan;

(c) whether in view of the failure to reach any agreement, Nagas are now approaching Pakistan Government for their help in solving the problem; and

(d) if so, the steps Government have taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b). The Government of India have no information on this subject.

(c) Extremist elements amongst the Underground Nagas have been in contact with Pakistan and have been receiving assistance in arms, ammunitions and training facilities.

(d) The Government of India have taken measures within the limits of their resources in men and money to prevent contact with and help from Pakistan reaching the Underground Nagas. However, due to the difficult terrain and vastness of the area, some Underground Nagas do manage to sneak in and out of India.

**STRIKE BY EMPLOYEES OF HINDUSTAN
AERONAUTICS LTD., BANGALORE**

2841. **SHRI KIRUTTINAN**: Will the Minister of **DEFENCE** be pleased to state :

(a) whether employees of the Hindustan Aeronautics Ltd., Bangalore are going to stage an indefinite hunger strike at New Delhi during the current session period and also at Bangalore simultaneously;

(b) if so, what are their main demands; and

(c) the steps taken by Government to meet their demands ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) The Hindustan Aeronautics Employee's Association, Bangalore Division, has given a notice to the Company to this effect.

(b) Their main demands are :—

(i) Reinstatement of 5 employees whose services were terminated and withdrawal of charge sheets served on some other employees.

(ii) Payment of wages/salaries for the Lock-out period (10-11-66—16-11-66) to all employees.

(iii) Stoppage of alleged unfair labour practices and harassment.

(iv) Payment of twice the wages for overtime work for all indirect workers.

(v) (a) All outstation bases to be covered under the Factories Act for the benefit of basic amenities and facilities.

(b) Enhancement of existing rates of outstation allowance.

(c) Payment of outstation allowance to local employees on transfer from their respective bases to other outstations.

(c) The Commissioner of Labour in Mysore, Bangalore, is looking into the matter.

रामापुर छावनी के निकट चांदमारी क्षेत्र

2842. श्री रामावतार शास्त्री: क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पटना जिले में रामापुर छावनी के निकट दोदपुर के दक्षिण में सैनिकों के लिये एक चांदमारी क्षेत्र है ;

(ख) क्या यह भी सच है कि इस चांदमारी क्षेत्र के चारों ओर कोई दीवार नहीं है जिसके कारण गोलियां इधर उधर चली जाती हैं ;

(ग) जब इस चांदमारी क्षेत्र में निशानेबाजी का अभ्यास किया जाता है तो क्या आसपास के क्षेत्र के किसानों को अपना काम करने में बहुत कठिनाई होती है ;